

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 296 of 2020

IN THE MATTER OF:

Mr. Rakesh Kapoor

(Sole Proprietor of Hansa Electricals)

...Appellant

Versus

Mr. Ashok Kumar Juneja & Anr.

...Respondents

For Appellant: Mr. Utkarsh Mishra, Advocate

For Respondent: Mr. Ashok Juneja, Liquidator

Mr. Mithlesh Kr. Singh, Mr. Akash Srivastava and Mr. Akshita Rishi, Advocates for R-1

Mr. P.B.A. Srinivasan and Mr. Avinash Mohapatra, Advocates for R-2

ORDER

13.03.2020 Tribunal busy with hearing matters. No time. The matter is adjourned.

List the Appeal 'For Admission (After Notice)' on **1st April, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)